

132 KV line, normal power supply was restored to Kalahandi District from 20th September, 1982.

E.P.F. and E.S.I. Amount Outstanding against 'National Herald'

3424. SHRI RAM PRASAD
AHIRWAR:

SHRI BABURAO PARANJPE:

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

(a) whether it is a fact that Provident Fund and ESI re-imbursements have not been paid to the employees of 'National Herald' and yet they are starting new editions of the papers from other State capitals;

(b) if so, the action being initiated in this regard; and

(c) total amount of EPF and ESI of the employees due from the management todate?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRIMATI MOHSINA KIDWAI): (a) to (c). The information furnished by the Employees' Provident Fund and Employees' State Insurance authorities is as given below:—

EPF: The Provident Fund claims in respect of out-going members have been settled to the extent of Provident Fund contributions received. M/s. National Herald have, however, defaulted in payment of Provident Fund dues to the extent of Rs. 3.61 lakhs in respect of Delhi Unit and Rs. 10.40 lakhs in respect of Lucknow Unit. Necessary legal and penal action is being taken against the employer for recovery of the outstanding dues.

ESI: Cash Benefits available under the Employees' State Insurance Scheme are not denied to the employees for non-payment of contributions by the employer. M/s. National Herald have, however, defaulted in payment of ESI dues to the extent of Rs. 2.85 lakhs in respect of Delhi Unit and Rs. 8.76 lakhs in respect of Lucknow Unit. Necessary

legal and penal action is being taken against the employer for recovery of the outstanding dues.

आकाशवाणी और दूरदर्शन पर "हरिजन" और आदिवासियों के लिए "दलित" और "शोषित" शब्दों का प्रयोग

3425. श्री राम स्वरूप राम: क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सूचना और प्रसारण मंत्रालय ने आकाशवाणी, दूरदर्शन को माधोमों से "हरिजन" और आदिवासी शब्दों का प्रसारण करने के स्थान पर "दलित" और "शोषित" शब्दों का प्रयोग करने के बारे में कोई निर्देश जारी किए हैं; और

(ख) यदि हां, तो ऐसे निर्देश देने के क्या कारण हैं ?

सूचना और प्रसारण मंत्रालय के राज्य मंत्री (श्री एन. के. पी. सात्वें) : (क) और (ख) जी, नहीं ।

तथापि, इस मंत्रालय ने गृह मंत्रालय से परामर्श करके आकाशवाणी/दूरदर्शन और अन्य माध्यम एकको से यह कहा है कि वे हरिजन और गिरिजन शब्दों के स्थान पर अंग्रेजी में "शडूल्ड कास्ट्स/ट्राइब्स" शब्दों तथा अन्य राष्ट्रीय भाषाओं में उनके उपयुक्त रूपान्तरों का प्रयोग करें ।

Achievement of Power Target for 1982-83

3426. SHRI CHITTA BASU: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that the target of achieving 3480 MW of additional power in 1982-83 has by now become doubtful;

(b) if so, the factor responsible therefor; and

(c) steps proposed to be taken to meet the situation?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (c). The revised programme for 1982-83 envisages

commissioning of additional power generating capacity of 3482 MW. Some of the projects out of these are on a tight commissioning schedule. However, all efforts are being made to try and see that the target is achieved.

Hike in Power Tariff in Bihar

3427. SHRI TARIQ ANWAR: Will the Minister of ENERGY be pleased to state:

(a) whether there is a proposal in the Bihar State Electricity Board for revision of power tariff upward in view of the anticipated hike in rates by Damodar Valley Corporation;

(b) whether Government are aware that Bihar Chamber of Commerce and Bihar Industries Association are very agitated and have lodged a strong protest;

(c) whether Government are aware that any further revision in Bihar State Electricity Board's tariff would ruin the existing industries and give a big setback to the State Government's efforts to step up industrial development in the State; and

(d) action taken/proposed by the Central Government to ease out this problem?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) Bihar State Electricity Board has not so far formulated proposals for tariff revision, consequent on increase in power tariff decided by Damodar Valley Corporation.

(b) Reports have appeared in the newspapers of opposition to tariff increase by the Bihar Chamber of Commerce and Bihar Industries Association.

(c) and (d). Adjustment of electricity tariff to keep pace with increase in costs is unavoidable. Electricity is only one of the inputs to an industry and the level of performance of existing industries and the rate of industrial development would depend on a variety of other factors.

Corruption and mismanagement in North Eastern Electric Power Corporation

3428. SHRI KRISHNA CHANDRA HALDER: Will the Minister of ENERGY be pleased to state:

(a) whether the attention of Government has been drawn towards the corruption and malpractices in the North Eastern Electric Power Corporation, Shillong; and

(b) if so, the details and the steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b). Complaints have been received regarding executions administration and general matters relating to the management of NEEPCO. A team of officers is looking into these complaints. The report is awaited.

जिला बूलन्दशहर के लिए खाना पकाने की एजेंसी

3429. श्री त्रिलोक चन्द्र: क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जिला बूलन्दशहर के लिए खाना पकाने की गैस की एजेंसी अनुसूचित जाति/अनुसूचित जनजाति और भूतपूर्व सैनिकों के लिये आरक्षित थी ;

(ख) यदि हां, तो किस जाति और उप जाति को उन्हे आवंटित किया गया ; और

(ग) आवंटन प्राधिकारियों द्वारा खाना पकाने की गैस एजेंसी को किसके आदेश से गैर-आरक्षित समझा गया था?

ऊर्जा मंत्रालय में राज्य मंत्री (श्री बलबीर सिंह): (क) जी, हां ।

(ख) और (ग). मैसर्स भारत पेट्रोलियम कापोरेशन लिमिटेड (बी. पी. सी. एल.) ने बूलन्दशहर के स्थान पर अपनी एल. पी. जी. डिस्ट्रीब्यूटरशिप "अनुसूचित जाति" के लिए निर्धारित की थी और कार्य-पद्धति के अनुसार उन्होंने इस श्रेणी के एक उम्मीदवार का चयन कर लिया है। इस श्रेणी के